

MR. SPEAKER: . . . Don't record.

(Interruptions)**

MR. SPEAKER: The debate on agriculture will come in soon . . . Don't record.

(Interruptions)**

SHRI K. GOPAL (Karur): Then why should he make a statement now?

MR. SPEAKER: I cannot stop him. Don't record..

(Interruptions)**

MR. SPEAKER: It is not possible to record twenty Members at the same time. You can raise it at the time when the Agriculture Ministry Demands are taken up in a day or so.

Nothing will be recorded until you tell me which rule is broken.

डिमांड्स या रही हैं। तब आप अपनी बात कर सकते हैं।

(Interruptions)**

श्री श्री प्रकाश त्यागी : (बहराइच) मेरा प्वाइंट ऑफ ऑर्डर तो आप सुन लें। बीच में आप मुझे रोक सकते हैं। आपने कहा है कि—फूड पर डिमांड्स या नहीं है और तब बहस हो सकती है जब मिनिस्टर ने एनाउंसमेंट कर दी है, दाम एनाउंस कर दिए हैं तो मैं आप से आश्वासन चाहता हूँ कि अगर डिमन्शन में वह यह रीयलाइज करें कि किमानों को कम कर लें।

MR. SPEAKER: It is no point of order. You can raise these points at the time of the debate.

(Interruptions)**

13.00 hrs.

MR. SPEAKER: Don't record.

(Interruptions)**

MR. SPEAKER: It does not come under rule 389. Don't record.

(Interruptions)**

MR. SPEAKER: Now, Motions for Elections to Committees.

13.02 hrs.

ELECTIONS TO COMMITTEES

(1) ESTIMATES COMMITTEE

श्रीमती मृगाल गोरे : (बम्बई-उत्तर) अध्यक्ष महोदय, मैं प्रस्ताव करती हूँ

“कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य संचालन सम्बन्धी नियमों के नियम 311 के उपनियम (1) द्वारा अपेक्षित रीति में 1 मई, 1978 में कार्यक्रम होने वाले और 30 अप्रैल 1979 को समाप्त होने वाले कार्यकाल के लिये प्राक्कलन समिति के सदस्यों के रूप में कार्य करने के लिये अपने में 30 सदस्य निर्वाचित करें।”

MR. SPEAKER The question is

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May 1978 and ending on the 30th April 1979.”

The motion was adopted.

(11) PUBLIC ACCOUNTS COMMITTEE

SHRI GAURI SHANKAR RAI (Ghaziपुर) I beg to move.

“That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1978 and ending on the 30th April 1979.”

Not recorded.